

## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./P.A.No. 790 199 6

Laxmi Seth

Applicant (s)

Versus

Union of India &amp; ors

Respondent (s)

Sr. No

Date

Order with Signature

9-11-96

REGISTER

Registrar

1. D.O. for Rs 50/-  
filed.For Regn. Pl.  
Bv  
1-11-96. 21.11.96.  
50(11)96.

1 7.11.96

No one is present for the  
petitioner when called. Adjourned to  
22.11.1996.

MEMBER (ADMINISTRATIVE)

Regn.  
Bv

2. 22.11.96.

Heard Sri Nityananda Behuria,  
counsel for the applicant. In this O.A.  
the applicant<sup>who</sup> admittedly belongs to  
the Scheduled Caste category applied  
for the post of Extra Departmental Branch  
Postmaster in short EDEPM in Gopinathpur  
Branch Post office. She was one of  
the six candidates considered for  
selection, and respondent No.5 Dolananda  
Sahoo has been selected. The grievance  
of the applicant is that she belongs  
to the Scheduled Caste and is a woman  
candidate and has put in 28 days of  
service. She has also offered private  
suitable accommodation to the Post office.  
Her grievance is that her claims were  
illegally ignored by the selecting authorities.  
In this respect she has filed a representation  
to the Senior Superintendent of Post Offices,  
respondent No.3 vide Annexure-4 dt.23.4.1996

For Admn. & I.O.  
Pl.Bv  
6.11.96. BenchAdj. to 22.11.96  
for Admn. Pl.

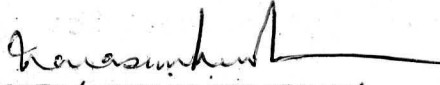

21/11/96

Bench.

2

2

(A)

Serial No. of Order	Date of Order	Order with Signature O.A.No.790/96
2 dt.22.11.96 continued.		<p data-bbox="733 346 831 375" style="text-align: center;">- 2 -</p> <p data-bbox="456 421 1404 765">and another representation dated 28.8.1996 vide Annexure-5 to the Post Master General, Sambalpur Division, Sambalpur, respondent No.2. These representations have not been disposed of. This O.A. can be disposed of by a simple direction to the respondents to consider the representations of the applicant.</p> <p data-bbox="456 777 1514 1018">Respondent No.2 the Post Master General, Sambalpur Zone, Sambalpur, is directed to dispose of the representation of the applicant dated 28.8.1996 within a period of four weeks from the date of receipt of a copy of this order.</p> <p data-bbox="456 1030 1342 1163">Sri Akhaya Kumar Mishra, Addl.Standing counsel for the respondents is present and is heard.</p> <p data-bbox="456 1182 1412 1319">A copy of the order along with a copy of the representation shall be forwarded to the Post Master General Sambalpur Zone, respondent No.2.</p> <div data-bbox="915 1343 1404 1452" style="text-align: right;">               MEMBER (ADMINISTRATIVE) .           </div> <div data-bbox="1182 1500 1566 2078" style="border: 1px solid black; padding: 5px; margin-top: 10px;"> <p data-bbox="1208 1500 1389 1584">Order no-2, Dt. 22.11.96</p> <p data-bbox="1182 1620 1566 1873">A copy of order along with the <del>order</del> application may be sent to all Respondents by Regd Post 1A. Copy of order may be given to Clerk.</p> <p data-bbox="1182 1861 1287 1945">27/11/96</p> <p data-bbox="1365 1897 1566 2078" style="text-align: right;">               27.11.96              S-O-(J)           </p> </div>

DJ.